BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No.482/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November 2017, 10.30 A.M

Name	of the Company	ICICI Bank Limited-Vs-E	Eastern Gases Limited	
Un	nder Section	7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1	KULDE	EEP VERMA	RESOLUTION	Wider Son

PROFESSIONAL

ORDER

Ld. IRP, Mr. Kuldip Verma, is present in the Court and has filed the progress report, which may be taken on record. List on 18/12/2017 for further proceedings.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)